

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:30
ANSWERED ON:23.02.2011
TEACHER-STUDENT RATIO
Patil Shri C. R. ;Ramshankar Dr.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms followed at present to arrive at teacher- student ratio under the Right of Children to Free and Compulsory Education Act, 2009 and Sarva Shiksha Abhiyan(SSA);
- (b) whether the Government has assessed the requirement of teachers under the above Act/Scheme;
- (c) if so, the details thereof;
- (d) the additional funds released to the States/UTs to recruit more teachers in this regard; and
- (e) the steps taken/proposed to be taken by the Government to improve teacher-student ratio in the country?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 30 TO BE ANSWERED ON 23.02.2011 ASKED BY SHRI C.R. PATIL AND PROF. RAM SHANKAR REGARDING TEACHER- STUDENT RATIO

(a): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for Pupil Teacher Ratio (PTR) as given in the table below. The norms for sanction of additional teachers under Sarva Shiksha Abhiyan (SSA) have been revised to correspond with the norms prescribed under the RTE Act.

Sl. Item Norms and Standards

1. Number of Admitted Children Number of Teachers
Teachers

(a) For Up to 60 children Two teachers
class I - V

Between 61 and 90 Three teachers
children

Between 91 and 120 Four teachers
children

Between 121 and 200 Five teachers
children

Above 150 children Five teachers + one
head-teacher

Above 200 children PTR(excluding head
teacher) shall not
exceed 40:1.

(b) For (1) At least one teacher per class so that class VI there shall be at least one teacher each for:-
- VIII (a) Science and Mathematics;
(b) Social Studies;
(c) Languages

(2) At least one teacher for every 35 children.

(3) Where admission of children is above 100: -

(i) Full time head-teacher;

(ii) Part time instructors for (a) Art Education,
(b) Health and Physical Education, (c) Work Education

(b) to (d): The requirement of additional teachers for implementation of the RTE Act has been assessed at 5.08 lakhs to be recruited in a phased manner over a period of three years. Based on proposals received from the States and with a view to giving States adequate time to complete teacher recruitment, SSA has sanctioned 4.55 lakh additional teacher teachers in the first year of RTE implementation itself. The outlay for salary of additional teachers under SSA for 2010-11 is Rs 1704.99 crore.

(e): Under SSA a total of 14.12 lakh teacher posts have been sanctioned since inception of the programme, against which 11.13 lakh teachers have been recruited. This has contributed to improvement in the PTR from 38:1 in 2002-03 to 31:1 in 2009-10. States have also been advised to fill up teacher vacancies in the State sector expeditiously, and rationalize teacher deployment to ensure that the prescribed PTR is maintained in respect of each school.